

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4329  
ANSWERED ON:21.04.2003  
COMPENSATION FOR AIR CRASH VICTIMS  
ALE NARENDRA

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the amount of compensation paid by Air India and Indian Airlines to victims of the air crashes during 1998 to 2003;
- (b) the losses suffered by these companies on account of damage to-planes;
- (c) the amount of insurance claim received by these companies alongwith the amount yet to be received; and
- (d) the details of the cases lying pending with the tribunals and consumer courts as on April 30, 2000 relating to the persons killed, rendered disabled, financial losses suffered and inconvenience caused to the passengers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION ( SHRI SHRIPAD YESSO NAIK )

(a): Air India has not paid any compensation during 1998-2003 as there were no air crash with Air India aircraft during this period.

There were two air crashes with Indian Airlines aircraft during the last 5 years i.e. 1998-99 to 2002-2003 involving loss of lives. The details of the compensation paid are as under:-

Details of aircrash      Compensation paid (Rs.in lacs)

1) Dornier DO-228      76.87  
aircraft VT-EJW  
at Kochi on 30th July, 1998

2) Boeing B-737      477.16  
aircraft VT-EGD  
at Patna on 17th July, 2000.

(b)and (c): The insured value of DO-228 VT-EJW was Rs. 5.00 crores and this has been received by Indian Airlines towards the loss of aircraft.

An amount of Rs. 34.40 crores (total insured value) has been received by Indian Airlines towards the loss of aircraft B-737 VT-EGD.

The amount of compensation to the deceased/injured as and when paid is reimbursed by the insurers on a regular basis.

(d): A list of case of the aircrash victims pending as on 31st March, 2003 in various Courts/Consumer forums is annexed. Almost all the pending cases are for claims higher than the legal limits.

**ANNEXURE**

**LOK SABHA USQ. NO. 4329 DATED 21.04.2003 REGARDING COMPENSATION FOR AIR CRASH VICTIMS**

S.No. Pax      Claimant      Case No.      Court      Brief

1. Nikunj R. Debar      Nisha N. Dhebar & ors.      5514/92      CC-AMD      Rs. 2 lac in court,  
claim-65,132 lac

2. Shyam Sunder G. Lavsi      Kokilaben S. Lavisi & ors      5500/92      CC-AMD      Rs. 2 lac in court,

claim-45 lac

3. Surendra P. Shah Jasodaben P. Shah 6885/93 CC-AMD Rs. 2 lac in court,  
claim 33.064 lac
4. Ushaben B. Rao (a) Navint Lal P. Barot & ors. 1506/93 CC-AMD Rs.2.37 lac paid,  
claim 1.55 cr. Maternal  
-do (b) Anirudh K. Rao 859/96 CC-AMD Rs.2.37 lac paid,  
claim 3.75 cr. Paternal
5. Bhawana Ben Patel Manubhai R. Patel 6082/93 CC-AMD Rs. 2.01 lac paid,  
claim 26.65 lacs
6. Rakesh M. Patel Manubhai R. Patel 6883/93 CC-AMD Rs. 2 lac in court,  
claim 22.85 lacs
- 7 Ashok D. Agarwal Ashok D. Agarwal (self) 5671/92 CC-AMD Injury Rs. 1.06 lacs  
spent, claim 5 crores
8. Abha Agarwal Aashok D. Agarwal 5515/92 CC-AND Rs. 2 lac in court,  
claim 40 lacs
9. Agarwal Ruhi (minor) Ashok D. Agarwal 5515/92 CC-AMD Rs. 1 lac in court,  
claim 40 lacs
10. Amit J. Parek Chandrika A. Parekh 5499/92 CC-AMD Rs. 2.01 lac paid,  
claim 36.55 lacs
11. Anil Upadhya Murnal A. Upadhyay 5196/92 CC-AMD Rs. 2 lac in court,  
claim 20.10. lacs
12. Bhagwat Pd. A. Rao Anirudh K. Rao 858/96 CC-AMD Rs. 3.27 lac in court,  
claim 78.10 lacs
13. Jaikishan B. Rao Anirudh K. Rao 860/96 CC-AMD In court 50000 paid  
50000 claim 1.77 lacs
14. Jeet B. Rao Anirudh K. Rao 861/96 CC-AMD In court 50000 paid  
50000 claim 1.27 lacs
15. Chandrika Soni Jagdish Soni 6884/93 CC-AMD Rs. 2 lacs in court  
claim 98.18 lacs
16. Soni-Hiral (minor) Jagdish Soni -do- CC-AMD Rs. 1 lac in court
17. Soni-Keval (minor) Jagdish Soni -do- CC-AMD Rs. 1 lac in court
18. Ghanshyam Ambalal Patel Pushpaben G. Patel & ors. 5498/92 CC-AMD Rs.2 lac in court,  
claim 80.28 lacs
19. Harish D. Gandhi Dhiraj Lal S. Gandhi 5509/92 CC-AMD Rs. 2.16 lac paid,  
claim 49.20 lacs
20. Himanshu C. Pujara Manjari H. Pujara 5511/92 CC-AMD Rs. 2 lac in court,  
claim 28.13 lacs
21. Himanshu Vaidya Bharati H. Vaidya 5496/92 CC-AMD Rs.2.07 lac paid,  
claim 80.07.lacs
22. Keshav Sharma Mrs. Rajkumar Sharma 5491/92 CC-AMD Rs.2.01 lac paid,  
claim 34.07 lacs
23. Kirti Kothari Bindu Kothari 5508/92 CC-AMD Rs.2 lac in court,  
claim 48.45 lacs
24. Kishori S. Gandhi Subodhchandra D. Gandhi 5507/92 CC-AMD Rs. 2 lac in court,  
claim 49.57 lacs
25. Manoj B. Kothari Nirupma M. Kothari 5495/92 CC-AMD Rs.2 lac in court,  
claim 65.67 lacs
26. Mark Frank Christie Pearl Christie & ors. 5512/92 CC-AMD Rs.2 lac in court,  
claim 29.13 lacs
27. Mukund Bobade Mitra Bobade 5501/92 CC-AMD Rs.2.01 lac paid,  
claim 22.30 lacs
28. Munshi M.H.M.Shafi Fatima M. Munshi 5502/92 CC-AMD Rs. 2 lac in court,  
claim 40 lacs
29. N.S. Subramaniam Chandra Subramaniam 5506/92 CC-AMD Rs.Rs.2.01 lac paid,  
claim 18.14 lacs
30. Narendra J. Lal Patel Manorama M. Patel & Ors. 5503/92 CC-AMD Rs.2 lac in court,  
claim 27.40 lacs
31. Naresh Bali Shashi Bali & Ors. 5496/92 CC-AMD Rs.2.01 lacs paid,  
claim 17.94 lacs
32. Ptatapray D. Gandhi Chandrika P. Gandhi 5494/92 CC-AMD Rs.2 lac in court,  
claim 47.50 lacs
33. Ramesh Bhai Panchal Dahiben R. Panchal 6881/92 CC-AMD Rs.2 lac in court,  
claim higher
34. Ramshankar H. Jani Vidyagauri R. Jani 5513/92 CC-AMD Rs.2 lac in court,  
claim 7.89 lacs
35. Randhir Kumar C. Mehta Bharat R. Mehta 6879/92 CC-AMD Rs.2.01 lac paid,  
claim 21.30 lacs
36. Ranjit Shivbhai patel Jyotsna R. Patel & Ors. 5505/92 CC-AMD Rs. 2 lac in court,  
claim 23.80 lacs
37. Sharadchandra B. patel Usha S. Patel 5492/92 CC-AMD Rs 2 lac in court,  
claim 56 lacs
38. Shirish Himmat lal Shah Ushaben S. Shah & Ors. 5510/92 CC-AMD Rs.2 lac in court,  
claim 27.15 lacs

39. Sunil Bhagwandas Shah Rita S. Shah 6880/92 CC-AMD Rs. 2 lac in court,  
claim 20 lacs
40. V. Mukandhan K. Vardhrajn 6886/92 CC-AMD Rs. 2.01 lac paid,  
claim 52.74 lacs
41. Vasant K. Patel Purnima V. Patel 5493/92 CC-AMD Rs. 2 lac in court,  
claim 40.40. lacs
42. Virendra Takroo Ratan V. Takroo 5504/92 CC-AMD Rs. 2.19. lac paid,  
claim 29.30 lacs
43. Pradip H. Dalal Mrs. Tej P. Dalal & Ors. 360/90 CC-AMD Rs.2 lac in court,  
claim higher
44. Ashoka Thareja Nirmal Thaareja 3391/90 DC,DEL Rs.2.01 lac paid,  
claim 3 lacs@@
45. Anitabhau Jawarani Kamla Devi 478/95 CC,IXU Rs.9.84 lac in court,  
claim 1.75 crores
46. Anandram Jawarani Kamla Devi 476/95 CC,IXU Rs. 9.84 lac in court,  
claim 5.25 crores
47. Arun V. Joshi Archana Joshi 475/95 CC,IXU Rs.9.84 lac in court,  
claim 1.10 crores
48. Deepak Munot Anjali Munot 477/95 CC,IXU Rs. 9.84 lac in court,  
claim 1.10 crores
49. Nand Lal Dhoot Kesharbhaji Nandlal Dhoot 474/95 CC,IXU Rs. 9.84 lac in court,  
claim 10 crores
50. A.J. Spencer Spencer Family & Ors. (Josef) 4882/94 HC,BOM Claim Higher
51. Prem Narain Neelam Prem Narain 4028/94 HC,BOM Paid 5.025 lacs, higher  
claim
52. Rakesh S. Sareen Poonam Sareen 4826/94 HC,BOM Paid 5.025 lacs , higher  
claim
53. Shilpin Janak Patel Shilpin Janak Patel (self) 2483/94 HC,BOM Claim 5,69,53,511/-
54. Mr. A.J. Howell Mrs. Laura Howell Linton 3996/92 HC,BOM Claim Higher
55. Mrs. S.S. Howell Mrs. Laura Howell Linton -do- HC-BOM Claim Higher
56. Mr. I.R. Mirza Self 1045/92 CC-AMD H.claim 2.5 lacs for  
injury./t.lmt.
57. Mr. Tej Raj C. Jain Janta Devi T. Jain & Ors. 8514/89 HC-AMD Rs. 2 lacs in court,  
higher claim
58. Mr. L.R. Bhandari Santosh Bhandari & Ors. 371/89 HC-AMD Rs. 2 lac in court,  
higher claim
59. Mr. M. Subhash Hirani Jay Shree S. Hirani & Ors. 8678/89 HC-AMD Rs. s lac in court,  
higher claim
60. Mr. P.M. Bopanna Mrs. Rani Bopanna 2992/2001 HC,Del Paid Rs. 7.68 lacs as  
per Court and Claim Higher
61. Mr. B.B. Saha Mrs. Madhumita Saha 2992/2001 HC,Del Paid 7.68 lacs + Claim  
Higher than legal limits

CJ : CIVIL JUDGE

HC : HIGH COURT

CC : CIVIL COURT

DC : DISTRICT COURT

TL : TIME LIMITATION

AMD : AHMEDABAD

BOM : BOMBAY/MUMBAI

DEL : DELHI

HIGHER CLAIM : CLAIM HIGHER THEN THE LEGAL LIMITS